

No.Adm. /2020.

District Court, Vijayapura,
Date: 30.01.2020

INTIMATION.

Qualifying Test to the eligible candidates for recruitment to the post of 09 Stenographers under Notification No.1/2019, dtd.25.09.2019, is scheduled to be held on **22nd and 23rd February, 2020 at 09.30 A.M.** in the Office of the Hon'ble Prl. District and Sessions Judge, Vijayapura. The list of eligible candidates for the qualifying test webhosted in the website of the <https://districts.ecourts.gov.in/india/karnataka/vijayapura/recruit> The candidates with the following application numbers are directed to present for the qualifying test well in time on the dates shown as here under. The candidate is required to produce all the relevant original certificates regarding Qualifications, Date of Birth Proof/Identify Proof along with certificates regarding Category, Reservation (if claimed) and also to produce three character certificates (one from Institute last studied and two from Respectable persons) with one set of photocopy.

22.02.2020 at 9.30 a.m.

Sl No	Applicant_ No	Date of qualifying Test	Time
1	VJP1991STG000001	22.02.2020	9:30 a.m
2	VJP1991STG000002	22.02.2020	9:30 a.m
3	VJP1991STG000003	22.02.2020	9:30 a.m
4	VJP1991STG000004	22.02.2020	9:30 a.m
5	VJP1991STG000006	22.02.2020	9:30 a.m
6	VJP1991STG000007	22.02.2020	9:30 a.m
7	VJP1991STG000008	22.02.2020	9:30 a.m
8	VJP1991STG000009	22.02.2020	9:30 a.m
9	VJP1991STG000010	22.02.2020	9:30 a.m
10	VJP1991STG000011	22.02.2020	9:30 a.m
11	VJP1991STG000012	22.02.2020	9:30 a.m
12	VJP1991STG000013	22.02.2020	9:30 a.m

13	VJP1991STG000014	22.02.2020	9:30 a.m
14	VJP1991STG000015	22.02.2020	9:30 a.m
15	VJP1991STG000016	22.02.2020	9:30 a.m
16	VJP1991STG000017	22.02.2020	9:30 a.m
17	VJP1991STG000018	22.02.2020	9:30 a.m
18	VJP1991STG000020	22.02.2020	9:30 a.m
19	VJP1991STG000022	22.02.2020	9:30 a.m
20	VJP1991STG000023	22.02.2020	9:30 a.m
21	VJP1991STG000024	22.02.2020	9:30 a.m
22	VJP1991STG000027	22.02.2020	9:30 a.m
23	VJP1991STG000029	22.02.2020	9:30 a.m
24	VJP1991STG000030	22.02.2020	9:30 a.m
25	VJP1991STG000032	22.02.2020	9:30 a.m
26	VJP1991STG000033	22.02.2020	9:30 a.m
27	VJP1991STG000034	22.02.2020	9:30 a.m

23.02.2020 at 9.30 a.m.

28	VJP1991STG000035	23.02.2020	9:30 a.m
29	VJP1991STG000039	23.02.2020	9:30 a.m
30	VJP1991STG000042	23.02.2020	9:30 a.m
31	VJP1991STG000043	23.02.2020	9:30 a.m
32	VJP1991STG000044	23.02.2020	9:30 a.m
33	VJP1991STG000045	23.02.2020	9:30 a.m
34	VJP1991STG000046	23.02.2020	9:30 a.m
35	VJP1991STG000047	23.02.2020	9:30 a.m
36	VJP1991STG000048	23.02.2020	9:30 a.m
37	VJP1991STG000049	23.02.2020	9:30 a.m
38	VJP1991STG000050	23.02.2020	9:30 a.m
39	VJP1991STG000054	23.02.2020	9:30 a.m
40	VJP1991STG000055	23.02.2020	9:30 a.m
41	VJP1991STG000057	23.02.2020	9:30 a.m

42	VJP1991STG000061	23.02.2020	9:30 a.m
43	VJP1991STG000062	23.02.2020	9:30 a.m
44	VJP1991STG000063	23.02.2020	9:30 a.m
45	VJP1991STG000067	23.02.2020	9:30 a.m
46	VJP1991STG000068	23.02.2020	9:30 a.m
47	VJP1991STG000069	23.02.2020	9:30 a.m
48	VJP1991STG000071	23.02.2020	9:30 a.m
49	VJP1991STG000072	23.02.2020	9:30 a.m
50	VJP1991STG000073	23.02.2020	9:30 a.m
51	VJP1991STG000078	23.02.2020	9:30 a.m
52	VJP1991STG000080	23.02.2020	9:30 a.m
53	VJP1991STG000081	23.02.2020	9:30 a.m
54	VJP1991STG000083	23.02.2020	9:30 a.m

By order,
Sd/-
Chief Administrative Officer,
District Court, Vijayapura.